

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

CP No.14/2006 in OA No.516/2004.

18.08.2006.

Mr. P. N. Jatti counsel for the Petitioner.

This CP has been filed against the alleged violation of the order dated 20.10.2005. Mr. V. S. Gurjar has puts in appearance on behalf of the respondents and submits that he has filed reply and further stated that the order passed by this Tribunal has been complied with. Registry is directed to place the copy of the reply on record. The fact that the order of this Tribunal has been complied with has not been disputed by the Learned Counsel for the Petitioner. Accordingly, the CP is disposed of. Notices issued to the respondents are hereby discharged.

R. Shukla
(R. P. SHUKLA)
ADMINISTRATIVE MEMBER

M. L. Chahal
(M. L. CHAHAL)
JUDICIAL MEMBER

P.C./